

programmes for the development and utilisation alternative sources of energy, such as Gobar gas, solar energy, wind energy, biomass, etc. have been undertaken in association with the Bihar Renewable Energy Development Agency which is the nodal agency in the State of Bihar. National Project on Biogas Development (NPBD), which envisages installation of family size biogas (gobar gas) plants is under implementation in Bihar, including North Bihar, since 1981-82. For 1990-91, a target of installing 5000 biogas plants has been fixed for the State of Bihar. Measures have been taken for providing central subsidy and other incentives and organising training courses for masons, technicians, users etc. for achieving the targets. A regional Biogas Development and Training Centre has also been functioning at Pusa-Samastipur. Similar programmes have also been undertaken in other areas of alternative sources of energy in the State of Bihar, including North Bihar.

LPG Agencies in Rajasthan

27. PROF. RASA SINGH RAWAT: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the number of LPG agencies allotted during last three years in Rajasthan;

(b) whether periodical checking of already allotted agencies is conducted;

(c) whether complaints have been received regarding mal-functioning of LPG agencies in Rajasthan;

(d) if so, the district-wise details thereof and action taken thereon; and

(e) the number of LPG agencies proposed to be sanctioned this year?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURU-

PADASWAMY): (a) 47 LPG distributorships have been allotted during the last three years in Rajasthan.

(b) Yes, Sir.

(c) and (d). Complaints have been received but District-wise details are not maintained by the Oil Companies. Time and effort which will be taken to compile the information will not be commensurate with the public purpose sought to be served thereby. All the complaints received are enquired into by the respective Oil Companies and remedial measures taken wherever considered necessary in accordance with the Marketing Discipline Guidelines.

(e) 31 LPG distributorships have been planned. However, in view of various steps preceding allotment of a distributorship, it will not be possible to indicate how many of these will be allotted during the current year.

[English]

Flight facilities between Bombay and Rajkot

28. SHRI BALVANT MANVAR: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government have suspended a daily flight between Bombay and Rajkot and Bombay and Jamnagar as well as three flights a week between Rajot-Udaipur and Delhi recently;

(b) whether all these sectors had enough traffic to make the operation economically viable; and

(c) the action proposed to resume the air service in above sectors?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF

MOHAMMAD KHAN): (a) The frequency of Indian Airlines services on Bombay-Rajkot-Bombay and Bombay-Jamnagar-Bhuj-Bombay sectors was reduced and Delhi-Udaipur-Rajkot service was withdrawn.

(b) Bombay-Rajkot and Bombay-Jamnagar-Bhuj Sectors have sufficient traffic to make operations economically viable.

(c) Restoration of the withdrawn frequency will depend upon the availability of sufficient capacity after the resumption of A-320 operations.

Second Oil Terminal at Bombay High

29. DR. VENKATESH KABDE: Will the minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the current status of starting of the second oil terminal at Bombay High;

(b) whether a branch will be provided from the terminus to backward region of Marathwada and Vidharbha; and

(c) if not, the reasons therefor and the future plans of his Ministry to set up gas-based industries in Marathwada?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) Government has not so far received any proposal for 2nd terminal for evacuating oil and gas produced from Bombay Offshore area. However, depending upon availability of additional crude oil and gas from Bombay offshore and necessity of a second terminal, such a proposal would be considered at the appropriate time.

(b) and (c). Do not arise.

Linking of each district of Maharashtra by Air

30. SHRI HARIBHAU SHANKAR MAHALE:
SHRI KISANRAO BABURAO BANKHELE:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) the names of districts in Maharashtra which have not been connected by air service so far with its capital;

(b) whether there is any proposal to provide air link to each district with the State Capital during 1990-91;

(c) if so, the details in regard thereto; and

(d) if not, the reasons therefor?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Out of the 30 districts in the State of Maharashtra, the following districts are not having airlinks;

Ahmednagar, Amravati, Bhandara, Bhir, Buldana, Chandrapur, Dhule, Garhchiroli, Jalgaon, Jalna, Latur, Raigarh, Sangli, Satara, Sindudurga, Thane, Tarbhana, Wardha, Yavatmala.

Vayudoot services to Ratrangiri, Sholapur, Nasik and Osmanabad are at present temporarily suspended due to shortage of aircraft capacity.

(b) to (d). Whereas Indian Airlines has no plans to airlink any new stations, Vayudoot has identified the following stations for airlink in its future plans:—

Chandrapur, Jalgaon, Latur, Amravati and Sangli. The rest of the districts neither